

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 43 of 2015 (SZ)**

Appellant(s)  
M. Rajendran, Musiri,  
Trichy.

Vs. Respondent(s).  
The Union of India,  
New Delhi and 2 others.

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)  
Mr. Syed Nurullah Sheriff for R1 and R2  
M/s. M.K. Subramanian, E. Manoharan  
and P. Velmani for R3.

Note of the Registry	Orders of the Tribunal
Order No. 8	<p>Date: 24<sup>th</sup> August, 2017</p> <p>The appeal is listed for final arguments.</p> <p>Appellant who appeared in person is not present.</p> <p>Learned counsel appearing for the respondents are present.</p> <p>As the Expert Member is not available, list the matter for final arguments on 06.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>